

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of

Chartered Institute Of Insurance And Financial Services Private Limited

1.	Name of the Corporate Person	Chartered Institute Of Insurance And Financial Services Private Limited.
2.	Date of Incorporation of Corporate Person	25/03/2009
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number of Corporate Person	U80301MH2009FTC191233
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	101, 1st Floor, Vindhya Commercial Complex, Plot 1, Sector 11, CBD Belapur, Navi Mumbai Thane Maharashtra 400614
6.	Liquidation commencement date of Corporate Person	09/01/2023
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	07/02/2023

Notice is hereby given that **Chartered Institute Of Insurance And Financial Services Private Limited** has commenced voluntary liquidation on **09 January, 2023**.

The stakeholders of Chartered Institute Of Insurance And Financial Services Private Limited are hereby called upon to submit a proof of their claims, on or before **07 February, 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Bharat Ramakant Upadhyay

Date: 09/01/2023

Place: Mumbai



101, 1st Floor, LBS
270 within 15 days of
e entertained and the
fficate/s.
na Investments Pvt. Ltd.
ayur Mistry (Director)

E
CONCERN
are certificates of The
istered office at P O
istered in the name of

Active Nos.	To	No. of Shares
2	49416237	18376

or dealing in any way
aid share certificates
Registrar and Transfer
C-101, 1st Floor, LBS
270 within 15 days of
e entertained and the
fficate/s.

nsinh P Gaekwad (HUF)
Sd/-
nh P Gaekwad (Karta)
ted that Sangramsinh P.

E
CONCERN
are certificates of The
istered office at P O
istered in the name of

Active Nos.	To	No. of Shares
421	48380758	36338
308	48393637	330
659	48393766	108
767	48395367	1601

ng or dealing in any way
said share certificates
ts Registrar and Transfer
x, C-101, 1st Floor, LBS
86270 within 15 days of
l be entertained and the
ertificate/s.

, Indreni Holdings Pvt. Ltd.
/- Mayur Mistry (Director)

dematerialised mode are requested to register/update their email addresses with the relevant
Depository Participants.
Members may note that the Notice of the EGM will be available on the Company's website
www.vincentcommercial.co.in .The same is also available on the websites of National Securities
Depository Limited ("NSDL") at www.evoting.nsdl.com and the Stock Exchange i.e. The Calcutta
Stock Exchange Limited at <https://www.cse-india.com/>
Members are requested to go through the e-voting instructions sent along with the notice and in
case of any queries are requested to refer the Frequently Asked Questions ("FAQs") or write an
email to evoting@nsdl.co.in Or call toll free no.1800 1020 990.
For Vincent Commercial Company Limited
Sd/-
Shantilal Jain
Director
Place: Mumbai
Date: 10-01-2023

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF CHARTERED INSTITUTE OF INSURANCE AND FINANCIAL SERVICES PRIVATE LIMITED

1.	Name of corporate person	Chartered Institute Of Insurance And Financial Services Private Limited.
2.	Date of incorporation of corporate person	25/03/2009
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number of Corporate Person	U80301MH2009FTC191233
5.	Address of the registered office and principal office (if any) of corporate person	101, 1st Floor, Vindhya Commercial Complex, Plot 1, Sector 11, CBD Belapur, Navi Mumbai Thane Maharashtra 400614
6.	Liquidation commencement date of corporate person	09/01/2023
7.	Name, address, email address, telephone number and the registration number of the liquidator	Bharat Ramakant Upadhyay Reg. No.: IBB/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBB: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.arp@gmail.com
8.	Last date for submission of claims	07/02/2023

Notice is hereby given that **Chartered Institute Of Insurance And Financial Services Private Limited** has commenced voluntary liquidation on **09 January, 2023**.

The stakeholders of Chartered Institute Of Insurance And Financial Services Private Limited are hereby called upon to submit a proof of their claims, on or before 07 February, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Bharat Ramakant Upadhyay

Date: 09/01/2023

Place: Mumbai

<https://www.mstceco>

Date : 10.01.2023

Place : Mumbai

Raj

411 Atlanta Estate Premises (C)
Tel No. 022-40238226; Email:

NOTICE OF EX

NOTICE is hereby given that
Limited ("the Company") is so
through Video Conferencing ("V")
set out in the Notice of the EOG
Act, 2013 ("the Act") and the F
(Listing Obligations and Disclosu
Circular No. 02/2022 dated May
28, 2022, GC No.11/22 dated D
Affairs and Circular No SEBI/HO
and Exchange Board of India (C
through VC or OAVM facility sha
Act.

In compliance with the relevant
January, 2023 through electronic
Company/the Registrar & Transfe
Participant(s). The Notice of the
e-voting.

In compliance with Section 108 o
Administration) Rules, 2014 as a
Members will be provided with the
the EOGM using electronic voting
CDSL and the same is available a
the Act and the said Rules are as

Cut-off date

Date and commencement time of

Date and time of end of remote e

No remote e-voting will be allowe
the remote

The facility for voting through elec
Members, who are present at the E
votes on the resolutions via remote
eligible to vote through e-voting syst
by remote e-voting prior to the EOG
be entitled to vote again or change t
votes by Members are included in th

The voting rights of Members shall b
equity share capital of the Company

In case of any queries or grievances
Frequently Asked Questions (FAQs)
available at the download section of e
send a request at helpdesk.evoting@

**Members are requested to carefully
In particular instruction for joining t
and e-voting during the EOGM.**

Date: 10th January, 2023

Place: Mumbai

वेळेसंदर्भात कायद्याच्या
१, गार्डेनिया, रिट्टीसिद्धी
सही/-
अधिकारी, कॅनरा बँक

एक प्रत मागणीदारस/हरकतदारास पाहण्यासाठी संस्थेच्या कार्यालयात सचिव यांच्याकडे सकाळी. ११ ते १
पर्यंत नोटीस दिलेल्या तारखेपासून नोटीसची मुदत संपण्याच्या तारखेपर्यंत उपलब्ध राहील.
ठिकाण - घाटकोपर (पश्चिम) मुंबई - ८६ सदभावना एस. आर. ए सहकारी गृहनिर्माण संस्था मर्यादित.
दिनांक - ११.०१.२०२३ याच्या करिता आणि वतीने - (सचिव)

श्री. पर्सी सॉली भेसनीया,
ई-४०००१४ यांची खालील
शिलास हित आहे.
करारनामा, विक्री, हस्तांतर,
कायदेशीर हक्क, अधिकार,
स, वापर, विकास करारनामा,
किंवा देयके, बाह्यस्त्रोत व
असलेल्या अधिकार मुळ
अधिकार, हक्क किंवा हित
सह खालील स्वाक्षरीकरत्यांना
रत अनेक्स, अल्केस दिनेश
दिवसात कळवावे. अन्यथा
दावा त्याग केले आहेत असे

१६२८ चौ.फु. कार्पेट क्षेत्र
कळे टेरेस क्षेत्रफळ १५४२
ना/उभारणी, मार्कर मेन्शन
३, दादर, मुंबई-४०००१४
सायटी नॉंद क्र.बीओएम/
गारे वितरीत भागप्रमाणपत्र
०/- चे ५ पूर्णपणे भरणा
कार्पेट क्षेत्र, ५वा व ६व्या
त्र वापरण्याचा अधिकार.
६३१/१०, एफ/एन वॉर्ड
माहे.

न: कुमारी मेघा गोलटकर
एर, खटाऊ इमारत अनेक्स,
र्ग, फोर्ट, मुंबई-४००००१.
मोबाईल: ९१६७७८८१८५
atkar.06@gmail.com

अनुसूची १ नमुना अ जाहिर अधिसूचना (इनसॉल्व्हन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (वॉलेंट्री लिक्विडेशन प्रोसेस) रेग्युलेशन, २०१७ चे नियम १४ अन्वये)	
चार्टर्ड इन्स्टीट्यूट ऑफ इन्शुरन्स अँड फायनान्शियल सर्विसेस प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता	
१	कॉर्पोरेट व्यक्तीचे नाव चार्टर्ड इन्स्टीट्यूट ऑफ इन्शुरन्स अँड फायनान्शियल सर्विसेस प्रायव्हेट लिमिटेड
२	कॉर्पोरेट व्यक्तीची स्थापना तारीख २५/०३/२००९
३	ज्या प्राधिकरणांतर्गत कॉर्पोरेट व्यक्तीची स्थापना कंपनी निबंधक, मुंबई
४	कॉर्पोरेट व्यक्तीचे कॉर्पोरेट ओळख/ मर्यादित दायित्व ओळख क्रमांक यु८०३०१एमएच२००९एफटीसी१९१२३३
५	कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय व मुख्य कार्यालय पत्ता १०१, १ला मजला, विंध्य कमर्शियल कॉम्प्लेक्स, प्लॉट १, सेक्टर ११, सीबीडी बेलापूर, नवी मुंबई, ठाणे, महाराष्ट्र-४००६१४.
६	कॉर्पोरेट व्यक्तीच्या संदर्भात दिवाळखोरी प्रारंभ तारीख ०९/०१/२०२३
७	नाव, पत्ता, ई-मेल पत्ता, दुरध्वनी क्रमांक व परिसमपकाचे नोंद क्रमांक भरत रमाकांत उपाध्याय नोंद क्र.:आयबीबीआय/आयपीए-००२/आयपी-एन००१२०/ २०१७-२०१८/१०२८९ पत्ता: ५०७, ५वा मजला, सी२ विंग, स्कायलाईन वेल्थ स्पेस, स्कायलाईन ओयासिस कॉम्प्लेक्स, प्रिमीयर रोड, विद्याविहार स्थानकाजवळ, घाटकोपर-पश्चिम, मुंबई-४०००८६. दुर.क्र.:९८३३२८४४८३ आयबीबीआयकडे नोंद ई-मेल: brupadhyay@hotmail.com दावा पाठविण्याचा ई-मेल: brupadhyay@hotmail.com
८	दावा सादर करण्याची अंतिम तारीख ०७/०२/२०२३

येथे सूचना देण्यात येत आहे की, चार्टर्ड इन्स्टीट्यूट ऑफ इन्शुरन्स अँड फायनान्शियल सर्विसेस प्रायव्हेट लिमिटेड
यांच्या ऐच्छिक परिसमापनास ०९ जानेवारी, २०२३ पासून प्रारंभ झाला आहे.

चार्टर्ड इन्स्टीट्यूट ऑफ इन्शुरन्स अँड फायनान्शियल सर्विसेस प्रायव्हेट लिमिटेडच्या भागधारकांना येथे कळविण्यात येत
आहे की, बाब क्र.७ मध्ये नमूद पत्त्यावर परिसमापकाकडे ०७ फेब्रुवारी, २०२३ रोजी किंवा त्यापूर्वी त्यांच्या दाव्याचे
पुरावे सादर करावे.

आर्थिक धनकांनी त्यांचे दाव्याचे पुरावे फक्त विद्युत स्वरूपातच सादर करावेत. अन्य इतर भागधारकांनी त्यांच्या दाव्याचे
पुरावे व्यक्तिशः टपालाद्वारे किंवा विद्युत स्वरूपात सादर करावेत.

दाव्याचे चुकीचे किंवा फसवे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल.

भरत रमाकांत उपाध्याय

दिनांक: ०९.०१.२०२३

ठिकाण: मुंबई

फायनान्स लिमिटेड असे
करण्यात आले.

ज्याअर्थी खाली नमुद कर्जदार
नमुद करीत आहोत की, वित्त
कसूर केलेली आहे. भारतीय
आले आहे. श्रीराम सिटी युनि
असेटस् अँड एनफोर्समेंट
नियम ३ सहवाचिता कलम
तारखांना मागणी सूचना वितर
जमा होईपर्यंत प्रासंगिक खर्च
रक्कम जमा करण्याबाबत खाल
सदर सूचना त्यांच्या अंतिम
सदर जाहीर सूचनेद्वारे सुचित
कर्जदारांचे लक्ष वेधण्यात येत
(८) ची तरतूद आहे.

कर्जदार व सह-कर्जदार
नाव

संजीव कुमार सिंग
६०२, वूड स्टॉक, हिरानंदानी
रोडस् एन्क्लेव्ह, घोडबंद
ठाणे-४००६०७.

श्रीमती पिकी संजीव सिंग
६०२, वूड स्टॉक, हिरानंदानी
रोडस् एन्क्लेव्ह, घोडबंद
ठाणे-४००६०७.

अनुराग संजीव सिंग
६०२, वूड स्टॉक, हिरानंदानी
रोडस् एन्क्लेव्ह, घोडबंद
ठाणे-४००६०७.

एनपीए दिनांक: ०३-नोव्हें-

मागणी सूचना दिनांक: १७.१

उपरोक्त परिस्थिती लक्षात घे
येथे सूचना देण्यात येत आहे
तसेच पुढील व्याज व लागू
फिनान्शियल असेटस् अँड
नियमांतर्गत कर्जदार व तार
तारखेपासून ६० दिवसांच्या स
कृपया नोंद असावी की, सद
परवानगीशिवाय सूचनेत नमुद
नाही.

दिनांक: ११.०१.२०२३

ठिकाण: मुंबई

ज हौसिंग फायनान्स लिमिटेड

यटी पार्क बी२ इमारत, ५वा मजला, कल्याणी नगर, पुणे, महाराष्ट्र-४११०१४.
मो., मुला रोड, कमल नयन बजाज गार्डनजवळ, वाकडेवाडी, पुणे-४११००३. शाखा